

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

IA 29 of 2018 with CP 195 of 2017 With  
IA 345 of 2018  
IA 609 of 2019

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.08.2020**

**Name of the Company:** Sanjay Bhagwanji Attara  
V/s  
Komoline Aerospace Ltd & Ors

**Section:** 241-242, 246/IA for Directions

**ORDER**

Learned Counsel Mr. Anmol Mehta & Learned Counsel Mr. Kunal Vaishnav  
appeared the Applicant.

Learned Counsel Mr. Pavan Godiawala appeared for the Respondent.

The pleadings are complete in the matter.

The matter stands adjourned for hearing on 30.09.2020.

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 25th day of August, 2020.